

Cont Case No. 33 of 2013
IN WP(C) No. 53/54 of 2011

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri BK Deb Roy, Advocate, present for the writ petitioner.

Shri SC Shyam, Sr. Advocate, present for the respondents.

Learned counsel for the parties state that a writ appeal is pending against the order dated 17.12.2012, passed by the learned single Judge in WP(C)No. 53 of 2011 (against which disobedience of complained).

List after four weeks. Meanwhile, learned counsel for the parties may apprise the Court about the fate of the appeal filed against the order said to have been disobeyed.

CHIEF JUSTICE

dev
07.11.13

MC (WP(C)) No. 230 of 2013
IN WP(C) No. 194 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

List this matter along with WP(C)No. 194 of 2013
after one week.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 159 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri AS Siddiqui, Advocate, present for the writ petitioner.

Shri S Sen Gupta, Advocate, present for the respondents.

Heard.

By means of this writ petition, the petitioner has sought writ in the nature of mandamus quashing the order dated 11.04.2013 passed by the respondents vide Memorandum No. L.14/6(4) 2010/118 dated 15.04.2013 (Annexure – XVI).

Affidavits have already been exchanged.

Admit the petition.

List for final hearing in due course.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 168 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Jha, Advocate, present for the writ petitioners.

Shri N Khan, Advocate, present for the respondents.

Affidavit-in-opposition has already been filed on behalf of the respondents.

Learned counsel for the petitioner prays for and is allowed further one week's time to file rejoinder affidavit.

List after one week.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 180 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Majaw, Advocate, holding the brief for Shri HL Shangreiso, counsel for the petitioner.

Shri S Dey, Advocate, present for the respondents No. 1 to 4.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 194 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri P Thapa, Advocate, present for the writ petitioner.

Shri P Nongbri, Advocate, present for respondent No. 1.

Shri L Lyngdoh, Advocate, present for respondent No. 2.

Learned counsel for the respondents pray for and are allowed further one week's time to file the counter affidavit.

List after one week.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 217 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Mazumdar, Advocate, present for the writ petitioners.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed to file counter affidavit during the course of the day.

List on Tuesday (i.e. 12.11.2013).

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 239 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri AS Siddiqui, Advocate, present for the writ petitioners.

Shri S Sen Gupta, Advocate, present for the respondents No. 1 and 2.

Learned counsel for respondents No. 1 and 2 prays for and is allowed further two weeks' time to file the counter affidavit.

List after two weeks. Meanwhile, the petitioners are allowed to file their rejoinder affidavits to the counter affidavit filed on behalf of the respondents No. 3 to 13.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 242 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Mazumdar, Advocate, present for the writ petitioners.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed further one week's time to file the counter affidavit.

List after one week.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 268 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

List this matter along with connected WP(C)No.
288 of 13 after four weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 269 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

List this matter along with connected WP(C)No. 288
of 13 after four weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 270 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

List this matter along with connected WP(C)No. 288
of 13 after four weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 288 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri J Lalsangliana, Advocate, present for the writ petitioner.

Shri S Sen Gupta, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 289 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri K Sunar, Advocate, present for the writ petitioners.

Shri S Sen Gupta, Advocate, present for the respondents No. 1 to 3.

Ms IA Mawphlang, Advocate, holding the brief for Shri KS Kynjing, Sr. Counsel for the respondents No. 4 to 7.

Learned counsel for respondents No. 4 to 7 states that counter affidavit on behalf of said parties is ready and is being filed during the course of the day.

Learned counsel for the petitioners prays for and is allowed four weeks' time to file the rejoinder affidavit to the counter affidavit being filed on behalf of the respondents No. 4 to 7.

List after four weeks. Meanwhile, the respondents No. 1 to 3 are allowed to file their counter affidavits.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 294 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri S Sen, Advocate, present for the writ petitioner.

Shri S Sen Gupta, Advocate, holding the brief for Shri AH Hazarika, counsel for the respondents.

Learned counsel for the respondents prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 295 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Mazumdar, Advocate, present for the writ petitioners.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 296 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Mazumdar, Advocate, present for the writ petitioners.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed further two weeks' time to file counter affidavit.

List after two weeks.

CHIEF JUSTICE

dev
07.11.13

WP(C) No. 297 of 2013

07.11.2013

HON'BLE THE CHIEF JUSTICE

Shri R Mazumdar, Advocate, present for the writ petitioners.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed further two weeks' time to file counter affidavit.

List after two weeks.

CHIEF JUSTICE

dev
07.11.13